



BOMBAY HIGHCOURT
OFFICER CAUSELIST CAUSELIST
For Saturday The 21st June 2025
COURT NO. 19A
SINGLE
AT 12:00 PM
SHRI. A. H. LADDHAD((PROTHONOTARY SENIOR MASTER))

HEADER NOTE :

Matters are listed for grant Signature, Hence Advocate Presence is not Required

Sr.	CASE NO.	PARTIES	ADVOCATES
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FOR SIGNING GRANT

1	TP/2020/2019 [Original]	MANISHA BHALCHANDRA JOSHI VS BHALCHANDRA RAGHUNATH JOSHI (DECEASED)	SHREYA DESHPANDE
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REMARK : AFFIDAVIT IN SUPPORT OF THE CAVEAT A.N ADNANI DT.30/09/2019 LODGED ON 30/09/2019
====CITATION ISSUED ON 11/11/2019==== AFFIDAVIT OF SERVICE OF RAHUL B WAGHE
DT.29/11/2019 FILED ON DT.29/11/2019 ===

2	TP/2882/2022 [Original]	JANAKI SADAGOPAN D/o SADAGOPAN VANAMAAMALAI IYENGAR VS V. SADAGOPAN @ SATAGOPAN IYENGAR @ V. SADAGOPAN S/o VANAMALAI IYENGAR @ V. SATAGOPAN (DECEASED)	BHALCHANDRA GOVIND SARAF
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with

IA(L)/38986/2024

(AMH20240005426C20240 JANAKI SADAGOPAN
0096)

[Original]

VS

SADAGOPAN IYENGAR

SARAF BHALCHANDRA GOVIND

In

TP/2882/2022

REMARK: == PRAECIPE DTD 14/01/2025 ==

3	TP/3614/2022 [Original]	YVETTE PEREIRA VS MARY FERNANDES ALIAS MARY JEROME FERNANDES (DECEASED)	Sanjay Rego
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4	TP/1568/2023 [Original]	RAJEN GUNVANTRAI SANGANI VS GUNVANTRAI SHAMALDAS SANGANI (DECEASED)	L K SHARMA
5	TP/3742/2023 [Original]	SUHAS DAMODAR MADVIKAR VS DAMODAR LAXMAN MADVIKAR (DECEASED)	R V TIWARI
6	TP/2725/2024 [Original] (ECHCBM02044082024)	SUNITA GHANSHAMDAS KHATURIA VS PUJA KHATURIA ALIAS MRS PUJA VISHAL BHATIA	Rutvij Bhatt
	with		
	WILL/1109/2024 [Original]	SUNITA GHANSHAMDAS KHATUR IA VS PUJA KHATURIA ALIAS MRS P	Rutvij Bhatt
	In		
	TP/2725/2024 (ECHCBM02044082024)	UJA VISHAL BHATIA	
7	TP/4561/2024 [Original] (ECHCBM02145802023)	AJAY VIJAY MHATRE VS LEELA HIRANATH NAWALKAR (DECEASED)	S U Lakdawala
	with		
	WILL/1818/2024 [Original]	AJAY VIJAY MHATRE VS LEELA HIRANATH NAWALKAR (S U Lakdawala
	In	DECEASED)	
	TP/4561/2024 (ECHCBM02145802023)		
8	TP/4652/2024 [Original] (ECHCBM02083562024)	CHETAN JIVANDAS NEGANDHI VS SHOBHANA ASWIN ASHAR (DECEASED)	SACHIN MHASKE
	REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 06/01/2025		
	with		
	WILL/1850/2024 [Original]	CHETAN JIVANDAS NEGANDHI VS SHOBHANA ASWIN ASHAR (DEC	SACHIN MHASKE
	In	EASED)	
	TP/4652/2024 (ECHCBM02083562024)		
9	TP/5080/2024 [Original] (AMH20230012968C20240 0001)	Noorsabha Feroz Khan VS Feroz Mohammed Ahmad Khan (Deceased)	KHAN NAZMA NOOR AHEMAD KHAN NAZMA NOOR AHEMAD

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 19.12.2024

10 TP/5107/2024 KERMEEN BOSE WIFE OF ADV JANHVI P DURVE
[Original] ARDHENDU BOSE
(AMH20240130857C20240 VS
0001) ANIL SHYAMLAL RAJGARHIA
(DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 19.12.2024

with

WILL/2035/2024 KERMEEN BOSE WIFE OF ARDH ADV JANHVI P DURVE
[Original] ENDU BOSE
VS
In ANIL SHYAMLAL RAJGARHIA (
TP/5107/2024
(AMH20240130857C20240 DECEASED)
0001)

11 TP/5295/2024 DR UMESH OZA Samina Radiowaala
[Original] VS
(ECHCBM02123002024) PARSHU KANAIYARAM OZA ALIAS
OZA PARSHU K ALIAS P K OZA
(DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 27/12/2024

with

WILL/2123/2024 DR UMESH OZA Samina Radiowaala
[Original] VS
PARSHU KANAIYARAM OZA ALI
In AS OZA PARSHU K ALIAS P K
TP/5295/2024
(ECHCBM02123002024) OZA (DECEASED)

12 TP/29/2025 DR PANDURANG NARAYAN PUJA NANDKISHOR PILANKAR
[Original] PATNEKAR
(AMH20240129394C20240 VS
0007) INDIRA MADHUKAR MISHAL ALIAS
INDIRA MADHUKAR MISHAL WD O
MADHUKAR GANGARAM MISHAL
(DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 21/01/2025

with

WILL/3/2025 DR PANDURANG NARAYAN PATN PUJA NANDKISHOR PILANKAR
[Original] EKAR
VS
In INDIRA MADHUKAR MISHAL AL

TP/29/2025
(AMH20240129394C20240 IAS INDIRA MADHUKAR MISHA
0007)

L WD O MADHUKAR GANGARAM
MISHAL (DECEASED)

13 TP/801/2025 VARINDER SINGH JUDGE JADHAV UMESH VIJAY
[Original] VS
(AMH20230056700C20240 TARLOCHAN SINGH JUDGE
0001) (DECEASED)

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON DATE 03/03/2025

14 TP/890/2025 RAGINI JAGDISH RAI AND 2 ORS SHAH SHIVANI KAMLESH
[Original] VS SHAH SHIVANI KAMLESH
(AMH20230024409C20250 USHA HEMENDRAKUMAR RADIA
0001) (DECEASED)

with

WILL/347/2025 RAGINI JAGDISH RAI AND 2 Shivani Shah
[Original] ORS

VS

In USHA HEMENDRAKUMAR RADIA

TP/890/2025
(AMH20230024409C20250 (DECEASED)
0001)

15 TP/898/2025 Nikhil Lakshmichandra Gupta VASHI AND VASHI
[Original] VS VASHI AND VASHI
(AMH20240128818C20250 Late Nalini Lakshmichandra Gupta
0001)

with

WILL/355/2025 Nikhil Lakshmichandra Gup Vashi and Vashi
[Original] ta Vashi and Vashi

VS

In Late Nalini Lakshmichandr

TP/898/2025
(AMH20240128818C20250 a Gupta
0001)

FOR AFTER GRANT AMENDMENT

16 TP/485/2001 MRS. CHANDRAPRABHA PIYUSH SHAH
[Original] HASMUKHLAL JAIN and ORS.
VS

17 TP/3559/2021 SUBHASH GUNAJI PARAB ROHINI A JADHAV
[Original] VS
GUNAJI RAMCHANDRA PARAB -
DECEASED

with

IA(L)/17299/2025 subhash Gunaji Parab PANDARE KANCHAN KRISHNA
(AMH20230016699C20250
0005)

[Original]

VS

Gunaji Ramchandra Parab

In

TP/3559/2021

REMARK: AS PER PRAECIPE DATED 13-06-2025

18 TP/300/2023

[Original]

ASHA SHARAD BHAGWAT AND ANR

VS

VIJAYA KRISHNAJI KANETKAR
(DECEASED)

Rekha C Shukla

REMARK : NOTICE TO COLLECTOR (N TO C) SENT ON 5-12-2024